## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 86/15	TP 20/17	Hear ing	433(e) /433(f)	Phoenix Arc Pvt. Ltd. Vs Novel Nests Bangalore Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Counsel for petitioner is absent. Notices not collected from the Registry for service on the respondents. Petitioner is called, absent. Counsel is also absent. List it on 20.04.2017. Petitioner to comply the provisions of relevant rules of I&B Code, which are applicable to the facts of his case. Petitioner to serve notice on the respondents by collecting it from the Registry.